CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N. Sinha, Member
- 3. Shri Bhanu Bhushan, Member

Petition No.28/2004

In the matter of

Application for granting licence for inter-state trading in Power

And in the matter of

Chhattisgarh Electricity Company Limited, RaipurApplicant

The following were present.

- 1. Shri G.K. Chhanghani, CECL
- 2. Shri Sandeep, CECL
- 3. Shri N. Gupta, CECL

ORDER (DATE OF HEARING : 22.6.2004)

The application has been made for grant of licence for inter-state trading in electricity. The applicant has published notices in accordance with Clause (4) of Regulation 4 of Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2004.

- 2. In accordance with sub-clause (c) of Clause (4) of Regulation 4, the applicant was required to publish its shareholding pattern. In the public notices issued by it, the applicant has not indicated the complete details of its shareholding pattern. The shareholding pattern indicated in the public notice is as under:
 - (a) Chhattisgarh Investment Limited (Holding Company) 50%

(b) Other bodies corporate - 25%

(c) Directors/relatives/friends and associates - 25%

3. It is noticed that no specific details regarding shareholding have been indicated

as regards shares of other bodies corporate and Directors/relatives/friends and

associates. When this was pointed out to Shri G.K. Chhangani, the representative of

the applicant, he prayed for time to publish fresh notices in accordance with Clause

(4) of Regulation 4 ibid. Let the fresh notice be published within one week. The

applicant shall place on record the particulars of the newspapers in which fresh

notices have been published, along with copies of the newspapers containing the

notices.

4. The petition be processed for hearing on completion of the procedural

formalities associated with the publication of notices.

Sd/-

(BHANU BHUSHAN)
MEMBER

Sd/-

(K. N. SINHA) MEMBER Sd/-

(ASHOK BASU) CHAIRMAN

New Delhi, dated the 28th June,2004